


## ORDER

Since the National Lok Adalat is to be held on 11.09.2021, therefore, the Untraced & Cancellation Reports with regard to Electricity Act, so received for the purpose of taking up the same in the above said National Lok Adalat, will be dealt with directly by the Bench of Dr. Abdul Majid, Addl. District and Sessions Judge, Narnaul, for disposal in accordance with law.

All concerned be informed accordingly.

Dated : 03.09.2021


  
District and Sessions Judge,  
Narnaul.

Endst. No. 11107-11 /

Dated 03.09.2021 /

Copy forwarded to the followings for information and necessary action :

- 1 Dr. Abdul Majid, Addl. District and Sessions Judge, Narnaul.
- 2 The Chief Judicial Magistrate-cum-Secretary, District Legal Services Authority, Narnaul.
- 3 The Superintendent Gr.II (Judl.) in this office.
- 4 The Station House Officer, Police Station Irrigation & Electricity Department, Rewari.
- 5 System Assistant with the direction to upload the order on the website of this Court.

  
District and Sessions Judge,  
Narnaul.